GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 4666 TO BE ANSWERED ON 31.03.2022

MSME SCHEMES IN ODISHA

4666. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of various schemes launched for the progress of Micro, Small and Medium Enterprises (MSMEs) in various States including Odisha during the last five years;
- (b) whether any new scheme is proposed to be introduced in near future;
- (c) if so, the details thereof, State-wise; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI BHANU PRATAP SINGH VERMA)

(a): Ministry of MSME implements various schemes/programmes for promotion and development of Micro, Small and Medium Enterprises (MSMEs) across the country including the State of Odisha which inter alia include Prime Minister's Employment Generation Programme (PMEGP), Credit Guarantee Scheme for Micro and Small Enterprises, Micro & Small Enterprises Cluster Development Programme (MSE-CDP), Scheme of Fund for Regeneration of Traditional Industries (SFURTI), A Scheme for Promotion of Innovation, Rural Industry and Entrepreneurship (ASPIRE), etc.

For the growth and development of MSME sector exclusively in the North Eastern Region and Sikkim, Ministry of MSME initiated the scheme, 'Promotion of MSMEs in North Eastern Region and Sikkim' in the year 2016.

In order to provide professional support to SC/ST owned MSEs, Ministry of MSME launched the scheme, 'National Scheduled Caste and Scheduled Tribe Hub' in the year 2016.

Under Atmanirbhar Bharat Abhiyan, Government has taken a number of initiatives during 2020-21, within the COVID-19 relief package to encourage, promote and protect the MSMEs in the country including the State of Odisha, which inter alia include;

- Rs. 3 lakh crore Collateral free Automatic Loans for business, including MSMEs (Existing overall guarantee limit under Emergency Credit Line Guarantee Scheme (ECLGS) has been enhanced from Rs. 3 lakh crore to Rs. 5 lakh crore).
- Rs. 20,000 crore Subordinate Debt for MSMEs.
- Rs. 50,000 crore equity infusion through MSME Self-Reliant India Fund.
- New revised criteria of classification of MSMEs.
- New Registration of MSMEs through 'Udyam Registration' for Ease of Doing Business.
- No global tenders for procurement up to Rs. 200 crores.

To promote innovation among MSMEs through incubation, design intervention and by protecting Intellectual Property Rights (IPR), Ministry of MSME has launched 'MSME Innovative Scheme' on 10.03.2022.

(b) to (d): Formulation of schemes/programmes to cater to the growing needs of MSMEs in the country is an ongoing process. Ministry of MSME introduces various schemes/programmes depending upon the emerging needs of Indian MSME sector.
